NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

CP 16/263 /2014

PRESENT: SMT. INA MALHOTRA, HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15-12-2017

In the matter of:

M/s Sunrise Liquidity Ltd.

SECTION OF THE COMPANIES ACT: 621A

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present:

Mr. R.S. Chowdhary, Advocate for the Petitioner

Mr. Ravi Raj, Advocate for SEBI

ORDER

Arguments have been heard.

To come up for further consideration/ orders

(Ina Malhotra) Member Judicial